

RAJASTHAN HIGH COURT, JODHPUR

No.17/P.I./2021

Date: 06.08.2021

CIRCULAR

For effective use of Video Conferencing for recording of evidence of Medical Experts, it is hereby enjoined upon all the concerned to ensure that following details are incorporated in the summons issued by the Courts to Doctors for recording their evidence:-

- (i) Number and date of Injury Report/ Post Mortem Report alongwith name of injured/ deceased;
- (ii) Email ID and Contact number of concerned APP/ PP;
- (iii) Email ID and Landline Telephone Number of the Court issuing summons.

By Order


Registrar General

No.Gen/XV/69/2019/SC-I/3506

Date :06.08.2021

Copy forwarded to the following for information and necessary action:-

1. Registrar cum Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. Registrar (Admn.)/(Vigilance)/ (Rules)/ (Exam.) / (Writs)/ (Class.)/ (Judicial),/ Registrar cum CPC/ OSD (F&I), Rajasthan High Court Jodhpur/ Jaipur Bench
3. All the District & Sessions Judges for compliance with the request to circulate in Courts of their jurisdiction
4. All Joint Registrars/ Deputy Registrars/ Assistant Registrars, Rajasthan High Court Jodhpur/ Jaipur Bench
5. Chief Accounts Officer, Rajasthan High Court Jodhpur
6. All the P.S./ Sr.P.A./ Jr.P.A./Judgment Writers, Rajasthan High Court Jodhpur/ Jaipur Bench
7. NIC Coordinator, Computer Cell, Rajasthan High Court Jodhpur/ Jaipur Bench
8. Guard file.


Registrar General